NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 459/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Jeena & Co.

V/s.

Belgium Aluminium and Glass Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

6 Girith Panyami Adv.

6 Kawalad udahi Adv.

4 dashal udahi

4 dashal udahi

ORDER TCP NO. 459/I&BP/NCLT/MB/MAH/2017

For the Corporate Debtor Counsel candidly has come forward for negotiate with this Petitioner, list this matter for reporting Settlement on 8.12.2017.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/B.S.V. PRAKASH KUMAR
Member (Judicial)